



भारतीय रिज़र्व बैंक
RESERVE BANK OF INDIA

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December 19, 2016

RBI cancels Certificate of Registration of 4 NBFCs

The Reserve Bank of India (RBI) has cancelled the certificate of registration of the following four non-banking financial companies (NBFCs) in exercise of the powers conferred on it under Section 45-IA (6) of the Reserve Bank of India Act, 1934.

Sr. No.	Company's Name	Address of Registered Office	Certificate of Registration No.	Issued On	Cancellation Order Date
1	M/s Lakshmi Exim Private Ltd	15 th Floor, Infinity Benchmark Plot No. G1, Block EP & GP, Sector-V, Bidhannagar, Salt Lake, Kolkata - 700091	05.01444	April 06, 1998	October 25, 2016
2	M/s Rajrishabh Finance & Investments Private Limited	4C, N.C Dutta Road, 5 th Floor, Unit No. 507, Kolkata - 700001	13.00969	August 05, 1998	October 28, 2016
3	M/s Chirag Viniyog & Commercial Private Limited	46/31/1, 4 th Floor, Leela Roy Sarani, Kolkata - 700029	05.01523	April 20, 1998	November 18, 2016
4	M/s Aashka Holdings Private Limited (Presently known as M/s Aashka Holdings Limited)	102, 2 nd Floor, Marwadi Chawl, 391-D, Badam Wadi, Vallabhbai Patel Road, Congress House, Girgaon, Mumbai - 400004	13.00867	May 26, 1998	November 21, 2016

As such, these companies cannot transact the business of non-banking financial institution as laid down under clause (a) of Section 45-I of the Reserve Bank of India Act, 1934.